3

27.11.2013

CCP No. 28/2013 in O.A. 278/2010.

Hon'ble Sri Navneet Kumar, Member (J) Hon'ble Ms. Jayati Chandra, Member (A)

Sri Praveen Kumar

Res:

Sri Rajendra Singh for Sri S. Verma

The present CCP is preferred by the applicant for noncompliance of order dated 26.7.2012 passed in O.A. No. 278 of 2010. Learned counsel appearing on behalf of the applicant submitted at bar that the respondents have passed order dated 12.9.2013 whereby the services of the applicant is reinstated, as such, nothing survive to be adjudicated in the present CCP. The order dated 12.9.2013 is taken on record.

Since the respondents have fully complied with the order of the Tribunal, as such nothing survive to be adjudicated. Accordingly, CCP is dismissed. Notices issued against the respondents stands discharged.

Certy of soder Rutaal 27-11-12 Rutaal 27-11-12 Lynn 12-12

Jul

M(A)

HLS/-

M(J)